

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 82/TT/2022**

<b>Subject</b>	:	Petition for truing up of transmission tariff of 2014-19 tariff period and determination of transmission tariff of 2019-24 tariff period in respect of MSETCL owned transmission lines/system conveying electricity to other States.
<b>Date of Hearing</b>	:	14.2.2024
<b>Coram</b>	:	Shri Jishnu Barua, Chairperson Shri Arun Goyal, Member Shri P. K. Singh, Member
<b>Petitioner</b>	:	Maharashtra State Electricity Transmission Company Limited (MSETCL)
<b>Respondents</b>	:	Power Grid Corporation of India Limited (PGCIL) and 4 Others
<b>Parties Present</b>	:	Shri. M. Veera Ragavan, Advocate, MSETCL Ms. Suhana Naganand, Advocate, KPTCL Shri Tushar Kanti Mohindrao, Advocate, KPTCL Shri K. D. Daware, MSETCL

**Record of Proceedings**

Learned counsel for the Petitioner sought an adjournment as the arguing counsel has been designated as a Senior Advocate, and he may be permitted to file his Vakalatnama. The Commission acceded to the request of the counsel for the Petitioner and also asked him to file the Vakalatnama.

2. The Commission directed the Petitioner to provide a copy of all the documents, petition, replies received, and rejoinder filed in the petition to Western Regional Power Committee (WRPC), Southern Regional Load Dispatch Centre (SRLDC) and Western Regional Load Dispatch Centre (WRLDC) by 3.3.2024 and directed WRPC, SRLDC and WRLDC to submit the present status and utilization details of Asset-6 and Asset-7 (220 kV Kolhapur-Chikkodi Ckt-I S/C line and 220 kV Kolhapur-Chikkodi Ckt-II S/C line) on an affidavit with an advance copy to the Petitioner and the Respondents by 27.3.2024.

3. The Commission further directed the Petitioner to submit the purpose of construction



of Asset-6 and Asset-7 and the Power Supply Agreement between the Petitioner and Karnataka Power Transmission Corporation Limited, if any, by 3.3.2024 with a copy to all the Respondents.

4. The petition will be listed for final hearing on 5.4.2024.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

